

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

- 1. Shri Bhanu Bhushan, Member**
- 2. Shri A.H.Jung, Member**

**Petition No. 67/2003
(SUO MOTU)**

In the matter of

Bringing Generating station of CPSU's supplying power to single beneficiary State under provision of ABT-Indira Sagar Project.

Following was present:

Shri A.P.Bhairve, SE(LD), SLDC, Jabalpur

**ORDER
(DATE OF HEARING: 12.9.2006)**

In the order dated 13.2.2006, the Commission had constituted one-Member Bench to make appropriate recommendations on the difficulties in the way of smooth switch over to ABT regime for the Indira Sagar Project owned by Narmada Hydro Development Corporation Ltd. The Bench had submitted his recommendations under order dated 3.7.2006, which was circulated among all concerned for their views/comments and the matter was listed for further directions.

2. None has appeared on behalf of the NHDC, GoMP and MPPTCL.
3. Adjourned to 21.9.2006 for further directions.

sd-/
(A.H.JUNG)
MEMBER

New Delhi, dated the 12th September, 2006

sd-/
(BHANU BHUSHAN)
MEMBER